

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/21/2017
NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. ILANGO	Counsel for Petitioner	
2.	A.S. MANISHA	Counsel for Respondents	

ORDER

Counsels for both the parties are present and prayed for time to make submissions in relation to the petition. Put up on **07.12.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)